

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:1725  
ANSWERED ON:08.08.2006  
ASBESTOS MINING. .  
Rawat Prof. Rasa Singh

**Will the Minister of MINES be pleased to state:**

- (a) Whether the Government of Rajasthan has made any request to the Union Government to lift the ban imposed on Asbestos mining;
- (b) If so, the details thereof; and
- (c) the action being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY)

(a) & (b). Yes, Sir. Government of Rajasthan has requested the Central Government to lift the ban on grant/renewal of mining leases of asbestos.

(c) Indian Bureau of Mines in consultation with Central Pollution Control Board(CPCB) and Directorate General of Mines Safety is considering guidelines for safe mining of asbestos by way of reducing permissible limit of airborne respirable asbestos fibre dust. The guidelines have not yet been finalized.